

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4199
ANSWERED ON:18.12.2014
SALE OF POWER PROJECTS DUE TO LACK OF POWER DEMAND
Reddy Shri Ponguleti Srinivasa

Will the Minister of POWER be pleased to state:

- (a) whether the projections made in the 18th Electric Power Survey by the Central Electricity Authority has rendered major power investments idle;
- (b) if so, the details thereof;
- (c) whether certain private developers have fallen in debts and are selling their power plants;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/to be taken by the Government to resolve the problems of private power developers?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : No, Madam.

(b): Does not arise.

(c) & (d) : These details are not compiled in Central Electricity Authority and Ministry of Power.

(e) : The Government of India has promulgated an ordinance stipulating the methodology to be followed for auction/allocation of cancelled coal blocks. Hon`ble Supreme Court has given six months` time to the allottees of producing coal blocks. Therefore, the power supply due to non-availability of coal from these blocks is not likely to be affected immediately. As far as gas based power projects are concerned, any significant relief would depend on increase in domestic gas production.